

Remittance of Dividend by Foreign Controlled Cigarette Companies in India

*1723. SHRI S. KUNDU : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to refer to the reply given to Unstarred Question No. 3298 on the 17th March, 1970 regarding foreign controlled Cigarette Industry and state :

(a) the names of the three companies having majority foreign share holding in the cigarette industry during 1968 which have been allowed to retain and remit the dividend ;

(b) what is the criterion for allowing such concessions ;

(c) whether any steps are taken to reduce the remittance of such dividend and, if so, the nature thereof ; and

(d) what are the other foreign holding companies which are allowed the remittance of the dividend, and what was the amount of such dividend remitted during the years 1967, 1968 and 1969 ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) The three companies are M/s. Imperial Tobacco Company, M/s Vazir Sultan Tobacco Company and M/s Godfrey Phillips India Limited.

(b) and (c). Under the existing policy remittances of profits and dividends are freely allowed to the foreign investors after payment of Indian taxes. Companies are also free to retain their profits in India. Government have no intention of changing this policy.

(d) Information is being collected and will be laid on the Table of the House.

Aid to Small Industrialists

*1724. SHRI N. K. P. SALVE : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether a group of industrial concerns of Bombay have taken a decision to help small industrialists ; and

(b) if so, what assistance Government propose to give them to fulfil their objective ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). A scheme known as "Partnership in Progress" has been promoted by the National Alliance of Young Entrepreneurs with the objective of securing help for small industrialists from large scale units. Government will be happy to receive and deal very sympathetically with any concrete suggestion with a view to securing genuine assistance for the small sector from large industrial units.

Pulp and Paper Mill in Nagaland

*1725. SHRI S. K. TAPURIAH : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether Government have finally given their approval for pulp and paper mill to be set up in Nagaland ;

(b) if so, the approximate cost of the mill and the place where it is going to be set up ; and

(c) whether it will be in the public or private sector ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) Yes, Sir.

(b) Rupees Sixteen crores. The location has not yet been selected.

(c) Public Sector.

Production and Consumption of Cement

*1726. SHRI N. SHIVAPPA ;
SHRI G. Y. KRISHNAN :

Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) what is the present *per capita* consumption of cement in the country and its production, State-wise ; and

(b) what will be the estimated State-wise demand for cement during the year 1973-74 and the targets of production ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). Statements I and II are placed on the Table of the Sabha. [*Placed in Library. See No. LT—3598/70.*]

Work done by Official Language (Legislative) Commission during 1969-70

*1727. SHRI ARJUN SINGH BHADORIA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) the details of the work done by the Official Language (Legislative) Commission during 1969-70 ; and

(b) the number of sittings held by the Commission during the same period ?

THE MINISTER OF LAW AND SOCIAL WELFARE (SHRI GOVINDA MENON) : (a) A statement is laid on the Table of the House [*Placed in Library. See No. LT—3599/70.*]

(b) The Official Language (Legislative) Commission held 60 sittings during the year 1969-70.

Investment of Foreign Capital in Bata Shoe Company

*1728. SHRI SHIVA CHANDRA JHA : Will the Minister of INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS be pleased to state :

(a) whether it is a fact that there is still foreign capital invested in the total paid-up capital in the the Bata Shoe Company ;

(b) if so, the details thereof, especially the total of the foreign capital *vis-a-vis* the indigenous capital invested in the Company and the percentage thereof ;

(c) the Indian Industrial houses who have their capital invested in the Bata Shoe Company ; and

(d) the annual profits of the Company within the last three years and the profits sent abroad during that period by foreign investors, if any ?

THE MINISTER OF INDUSTRIAL DEVELOPMENT, INTERNAL TRADE AND COMPANY AFFAIRS (SHRI F. A. AHMED) : (a) and (b). M/s Bata Shoe Company Pvt. Ltd. had paid-up capital of Rs. 2.5 crores as on 31st December, 1968 representing 25,000 ordinary shares of Rs. 1000 each. Of the total number, 24875 shares were held by its Holding Company, viz. Leader A.G.St., Switzerland and 125 shares are held in the name of the Holding Company's Nominee who is also a foreign national.

(c) Does not arise.

(d) The Company earned profits before tax amounting to Rs. 3.81 crores in 1966, about Rs. 4 crores in 1967 and Rs. 4.54 crores in 1968. The information regarding foreign remittances made by individual companies is treated as 'confidential' by the Finance Ministry and is not normally disclosed.

Estimates of Cost of New Steel Plants

*1729. SHRI BAL RAJ MADHOK :
SHRI RAGHUVIR SINGH
SHASTRI :
SHRI M. S. MURTI :

Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether any estimate has been made of the cost of the proposed steel plants at Salem, Hospet and Visakhapatnam ; and

(b) if so, what are the estimates, plant-wise, the manner in which funds will be raised and the time by which they will be completed ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) and (b). The cost estimates and schedule of completion for the new steel plants will be available only after the Detailed Project Reports are prepared. All the three new steel projects have been included in the 4th Plan steel development programme in the Central sector, for which an allocation of Rs. 410 crores exists to meet the expenditure during this Plan period.